

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100020/2009	The State - CBI ACB Vs Shri. Vilas Vinayak Karandikar Others	SPP Mr.Sandeep Singh Shri. Londhe - 1 and 3, Shri. Naik - 2, Shri. Jain - 4 to 9
<u>HEARING</u>				
2	MISC APPLN CBI	102092/2019	CBI ACB Vs Ashok Nayak and Others	
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100068/2013	The State CBI ACB Vs Ashwinikumar Sharma and other	
4	SPL CASE CBI	100040/2016	The State CBI ACB Vs Pradeep Kumar Lenka and others	
<u>STAYED BY HONBLE HIGH COURT</u>				
5	SPL CASE CBI	100075/2015	The State CBI ACB Vs Kartik Sahadev Prasad Sah	
<u>REPLY/SAY</u>				
6	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh Adv.Rahul Arote

(Main Matter REMAND APPLN CBI/0100147/2018)